

**TELANGANA LEGISLATIVE ASSEMBLY  
CALLING ATTENTION NOTICE (RULE 74)**

From :

Sri .....MLA

Place : .....

Constituency.....

Date : .....

To  
The Secretary,  
Telangana Legislative Assembly,  
Hyderabad.

Sir,

Under Rule 74 of the Rules of Procedure and Conduct of Business in the Telangana Legislative Assembly, I give notice of my intention to call the attention of the Minister for ..... on ..... to the following matter of urgent public importance and to request the Minister to make a statement thereon.

Yours faithfully,

Member,  
Telangana Legislative Assembly.

Copy to :

1. The Speaker, Telangana Legislative Assembly
2. Minister for .....

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For office use: